

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2348
TO BE ANSWERED ON 13TH FEBRUARY, 2026**

BENEFICIARIES REGISTERED UNDER AVVY

†2348. **SHRI GAJENDRA SINGH PATEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of beneficiaries registered under the Ayushman Vaya Vandana Yojana (AVVY) in Khargone Lok Sabha Parliamentary Constituency, specifically in Khargone and Barwani districts, block-wise;
- (b) whether the beneficiaries are facing difficulties in receiving benefits under the said scheme due to mismatches in fingerprint verification, if so, the details thereof; and
- (c) whether the Government is considering the use of alternative methods besides fingerprint matching for beneficiaries to receive benefits under the said scheme, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): The constituency-wise data is not captured under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), however, the details of Ayushman Vay Vandana cards created in Khargone and Barwani districts as on 31.01.2026 are as under:

District	Number of Ayushman Vay Vandana cards created
Khargone (West Nimar)	35,293
Barwani	24,694

Under AB-PMJAY, beneficiaries are verified through Aadhaar based bio-authentication at the time of availing services. Three modes of bio-authentication are available i.e. fingerprint, iris scan and face authentication, and beneficiaries can be authenticated using any of these modes. As per National Health Authority's hospital empanelment guidelines, hospitals are required to have biometric devices for such authentication. In emergency cases where patient's biometric authentication cannot be captured, registration can be done through the Medical Superintendent (MS) login without authentication.

As per the guidelines of AB-PMJAY, hospitals are allowed to initiate request for pre-authorization upto 3 days post the date of admission in case of private hospitals and 5 days post the date of admission in case of public hospitals. This feature enables timely access to healthcare services during emergencies. Further, beneficiaries can call the 24*7 toll-free helpline number 14555 for any scheme related assistance.